

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2012

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Ltd. Appellant(s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Abhishek Mitra
Ms. Deepa Chavan

ORDER

Mr. M.G. Ramachandran, Learned Counsel for the Appellant has finished his arguments. Ms. Deepa Chavan, Learned Counsel for the Respondent has argued for some time.

Post the matter for further submissions on **28th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt